## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

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PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	<ul><li>: TCP/25/2016</li><li>: Mekuba Petroleum India P. Ltd and 3 others</li><li>: Wynn's Mekuba India P. Ltd and 5 others</li></ul>	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
A. G. SOTHYO MOROYOND LROS A. IL MYLSAMY)  AM. SVIAD ETEN  T. K. Seshadri  Meenthi Icrishna  For. T. K. Bhesice  AD IT I ASITOK.  FON PREETI MOHAN.	For Petitioners 1,2  Council for Perpo  Council for Respo  COUNSEL FOR RESPO	udulz GAC
	ORDER	•

## <u>OKDEK</u>

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

> -sd-MEMBER (JUDICIAL)

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